

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. C.P. (IB)-35(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Sanjay Agarwal Industries Private Limited

Appearance:

For the Petitioner: None appeared

SECTION 10 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. It is seen from the record that on the last occasion i.e. on 19.01.2024, none appeared for the Petitioner. Today, also none appeared for the Petitioner when the matter is called.
2. List this matter on **22.05.2024** for appearance of the petitioner/dismissal of the company petition.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)